

Blocks sanctioned for the Andhra State;

(b) what are the Community Projects and the National Extension Service Blocks under operation;

(c) the total amount spent on them; and

(d) the progress made so far?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) 1952-53—Two Community Projects.

1953-54—Two Community Development Blocks and 22 National Extension Service Blocks.

(b) Samalkot Project in East Godavari District and Nandyal Project in Kurnool—Cuddappah District. Selection of sites for Community Development and National Extension Service Blocks has not yet been finalised.

(c) Rs. 5,01,726-6-0 upto 30-9-53 on the two Community Projects.

(d) A statement is placed on the Table of the House. [See Appendix II, annexure No. 25.]

HAND-MADE PAPER

140. Shri Buchhikotaiah: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount of hand-made paper purchased by the Government of India in the years 1952 to 1953; and

(b) from which places the paper was purchased?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) 1952—Nil.

1953—3,101 Reams.

(b) Ahmedabad, Bombay, Ogalevadi (N. Satara) and Poona.

GRAND HOTEL, SIMLA

141. Shri Bheekha Bhai: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that different charges of room-rent are made from

M.P.s. and Government servants by the Manager of the Grand Hotel, Simla:

(b) if so, what is the difference in rent charges and the reasons therefor; and

(c) whether it is a fact that messing charges are realised at a higher rate by the caterer of the Grand Hotel, Simla, than those charged in the Constitution House?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). There is no difference in the rent leviable from Government servants and Members of Parliament. The rate, however, differs depending upon whether they are on official duty or not.

(c) Yes Sir. The messing charges at Grand Hotel, Simla, are higher than those in the Constitution House.

MEDICATED SOAPS

142. Dr. Amin: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the manufacture of medicated soaps was undertaken for the first time in our country in the year 1952; and

(b) if so, the names and location of the firms which have undertaken this manufacture?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No Sir. It is understood that medicated soaps were being manufactured in India even prior to 1952.

(b) A statement giving the information is attached. [See Appendix II, annexure No. 26.]

PUMPS

143. Dr. Amin: Will the Minister of Commerce and Industry be pleased to state:

(a) the annual requirements of our country with regard to bore-hole, deep-well and such other pumps; and

(b) the total number of such pumps allowed to be imported during the

years 1952 and January to October 1953 showing their value in rupees?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The annual demand for bore-hole, deep-well turbine pumps cannot be estimated with any degree of accuracy.

(b) The value of imports of centrifugal (including turbine pumps) is as follows:—

| 1952 | 1953 (January-August.) |
|-----------|---------------------------|
| Rs. | Rs. |
| 98,41,296 | 48,56,232 |

Information regarding imports of bore-hole and such other types of pumps is not available.

HANDLOOM INDUSTRY

144. Shri Viswanatha Reddy: Will the Minister of Commerce and Industry be pleased to state what suggestions have been received from various States for the improvement of handloom industry with the help of the fund created by the levy of cess on mill cloth?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Various Schemes for the development of the handloom industry have been received from State Governments. A Statement showing the Schemes in respect of various States sanctioned so far is attached. [See Appendix II, annexure No. 27.]

WATER AND POWER SUPPLY FROM BHAKRA DAM PROJECT

145. Shri Karni Singhji: (a) Will the Minister of Irrigation and Power be pleased to state the probable date by which water would be supplied for irrigation purposes to the Bikaner Division (Rajasthan) from the Bhakra Dam Project?

(b) How long is it likely to take for the completion of the Bhakra Dam?

(c) By what time is power likely to be made available for distribution in Rajasthan from Bhakra-Nangal Project?

(d) Which districts and towns will be getting power from this Project?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) By the middle of 1954.

(b) According to the present programme of construction the Bhakra Dam will be completed by October, 1959.

(c) and (d). The entire question of the transmission and distribution systems proposed by the Punjab, Pepsu and Rajasthan States has been referred by the Planning Commission to a Committee who have been asked to advise on a rational programme of capital expenditure in regard to such systems to secure the best economic results. A decision as to which districts and towns will be getting power from this Project and when, will be taken after the Committee submit their report.